

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 379 of 2021

Dr. Asutosh Kumar Pandey & Anr.Petitioners

-Versus-

State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioners : xxx

For the Respondents : xxx

05/ 19.04.2021 Pursuant to the order dated 08.03.2021, respondents were directed to file counter-affidavit but the same has not been filed till date.

Further three weeks' time is allowed for filing counter-affidavit.

In the meantime, interim order dated 08.03.2021 shall remain in force.

[Dr. S.N.Pathak,J]

P.K.S.